

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

103. IA/1684/2024 C.P. (IB)/1890(MB)2018

IN THE MATTER OF

Dena Bank ... Petitioner
Vs
Nitin Fire Protection Industries Ltd ... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 16.04.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Liquidator: Adv. Niyati Merchant (PH)

For the Respondent:

ORDER

IA 1684 of 2024- This is an Application filed seeking to place on record the 8th Progress Report. The Report is taken on record. Accordingly, the IA is **allowed** and **disposed of**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/